

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.551/2015

Date of Decision: 27.03.2019.

CORAM: R. VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

1. S. John,
 Aged about 51 years,
 S/o Late Shri N.V. Subbanna.
 R/at Flat No.9, 'M' Bldg., Shraddha
 Society, Thomas Colony, Dehu Road,
 Pune 412 101.
2. Opendra Kaul
 Aged about 50 years,
 S/o Kashinath Kaul.
 R/at A-12, Dhan Laxmi, Laxmi Puram,
 Dehu Road, Pune 412 101.
3. Viswajit Dattatray Kunjir
 Aged about 49 years,
 S/o Dattatray Vithalrao Kunjir
 R/at Ellora Residency, Survey No.44
 Flat No.J-102, 1st Floor, Near Telephone
 Exchange Dehu Road, Pune 412 101.
4. Smt. Sunanda Ashok Shinde,
 Aged about 52 years,
 w/o Late Shri Ashok Rambhau Shinde
 R/at At Kiwle, PO Dehu Road,
 Tal. - Haveli, Dist. Pune 412 101.
5. Smt. Neha Manu Bakshani
 Aged about 45 years,
 W/o Shri Mannu Arjudas Bakshani
 R/at N/No.183, Samarthanagari,
 Nigdi, Pune 411 044.
6. Njaliath Johny George
 Aged about 45 years,
 S/o Njaliath Varkey Johny
 R/at B-12, Dhanlaxmi, Laxmi Puram,
 Dehu Road, Pune 412 101. ... *Applicants*

(All the applicants are employed in 29 Field Ammunition

*Depot, Dehu Road, Pune)
(Advocate Shri S.S. Karkera, proxy counsel
for Advocate Shri P.J. Prasadrao)*

VERSUS

1. Union of India, Through
The Secretary, Ministry of Defence,
South Block, New Delhi 110 011.
2. Director General of Ordnance Services
Master General of Ordnance Branch
Army HQ, DHQ PO, New Delhi 110 011.
3. Senior Record Officer,
Army Ordnance Corps, Secunderabad 500 003.
4. The Commandant,
29 Field Ammunition Depot, Dehu Road,
Pin 900 483 C/o 56 APO. ... *Respondents*
(*Advocate Shri R.R. Shetty*)

ORDER (Oral)
Per : *R. Vijaykumar, Member (A)*

Shri S.S. Karkera, the learned counsel appearing for the applicants submits that he is having instruction from the applicants to withdraw the present OA.

2. In the circumstances, the OA stands dismissed as withdrawn. No order as to costs.

(R.N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

dm.